GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:3200 ANSWERED ON:24.04.2012 ACA FOR LOW COST HOUSING SCHEME Rawat Shri Harish Chandra Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to assist the States on low cost housing schemes by providing AdditionalCentral Assistance (ACA) to the States for this purpose;
- (b) if so, whether the Union Government would disburse and monitor the housing for all schemes targeted for the economically weaker sections and the lower income group; and
- (c) if so, the steps taken/being taken by the Union Government in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Government launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3.12.2005 to assist States/ Union Territories for undertaking programmes for provision of housing and basic services to urban poor/slum dwellers under Basic Services to the Urban Poor (BSUP) in 65

select cities and Integrated Housing and Slum Development Programme (IHSDP)- in other cities/towns. The duration of JNNURM was 7 years beginning from 2005-06. The Government has approved the extension of JNNURM by 2 years upto the end of financial year 2013-14 for completion of projects sanctioned upto March, 2012 and implementation of 3 pro-poor reforms.

Also under Rajiv Awas Yojana, Central grants are provided to States that are willing to assign property rights to slum dwellers.

For implementation and monitoring of these schemes, regular reviews are held at Central/State levels in addition to monitoring of progress through Quarterly/Monthly Progress reports. States have been advised from time to time to monitor the projects at Implementing Agency and State level and to appoint Third Party Inspection and Monitoring Agencies.